

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/15/2017  
NAME OF THE PETITIONER(S) : RINKU ROY  
NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

**ORDER**

Matter is called. No representation on behalf of both the parties. Matter is posted for appearance of both the parties on the next date of hearing. Put up on **15.11.2017 at 10.30 A.M.**

-sd-

MEMBER (TECHNICAL)  
ghk

-sd-

MEMBER (JUDICIAL)